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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A.NO.835 of 2011  
Cuttack this the 1<sup>st</sup> day of February, 2013

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Bikram Chandra Acharya,  
Aged about 58 years,  
S/o. Late Gopinath Acharya, House No.B/L-21,  
Basanti Colony,  
PO- Rourkela-12, PS- Udit Nagar,  
Dist-Sundargarh(Orissa)

...Applicant

(By Advocates: )

-VERSUS-

1. M/s.SAIL, Rourkela Steel Plant, Rourkela  
Represented through its Managing Director  
having its works and office at Rourkela,  
PO-Rourkela-769011, PS-Tangarpali,  
Dist-Sundargarh, orissa
2. Managing Director, SAIL,  
Rourkela Steel Plant, Rourkela,  
At-Rourkela,  
PO-Rourkela-769011,  
PS-Tangarpali,  
Dist-Sundargarh, Orissa
3. Asst.General Manager (PL) IR, R & PIS, SAIL,  
Rourkela Steel Plant, Rourkela,  
At -Rourkela,  
PO-Rourkela-769011,  
PS-Tangarpali,  
Dist-Sundargarh, Orissa

...Respondents

(By Advocates: M/s.J.Patnaik, T.K.Patnaik, S. Patnaik & B.S. Rayguru)

ORDER(Oral)

MR.A.K.PATNAIK, MEMBER(J):

Shri T.K.Patnaik, Assisting Counsel of Shri J.Patnaik, learned Senior Counsel appearing on behalf of Respondent-SAIL has filed an affidavit dated 18.11.2012 stating therein that the prayer made by the applicant in the O.A. has been granted by making payment of Rs.2,08,250/- towards VR Compensation and therefore, there is nothing more to be adjudicated in the matter.

2. To-day none has appeared for the applicant. In view of this, I do not feel it proper to keep the matter pending any further.

3. For the reasons aforesaid, the O.A. is disposed of for having become infructuous.

No costs.

  
(A.K.PATNAIK)  
MEMBER(J)